

DIVISION BENCH
COURT - I

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/369(KB)2020
IA(I.B.C)/332(KB)2024, IA(I.B.C)/539(KB)2023, IA(I.B.C)/573(KB)2023, IA(I.B.C)/765(KB)2023,
IA(I.B.C)/968(KB)2023, IVN.P (IBC)/30(KB)2023, IVN.P (IBC)/31(KB)2023, IA(I.B.C)/926(KB)2024,
IVN.P (IBC)/16(KB)2024, IVN.P (IBC)/11(KB)2024, IA(I.B.C)/673(KB)2023, IVN.P (IBC)/32(KB)2023,
IA(I.B.C)/598(KB)2023, IVN.P (IBC)/9(KB)2024, IVN.P (IBC)/35(KB)2023, IVN.P (IBC)/33(KB)2023,
IA(I.B.C)/931(KB)2024, CONT.A. (IBC)/4(KB)2023, IA(I.B.C)/1060(KB)2023, IVN.P (IBC)/40(KB)2023,
IA(I.B.C)/1179(KB)2022, IA(I.B.C)/639(KB)2023, IA(I.B.C)/1401(KB)2022, IA(I.B.C)/1647(KB)2023,
IA(I.B.C)/541(KB)2023, IVN.P (IBC)/28(KB)2022, IA(I.B.C)/839(KB)2023, IA(I.B.C)/711(KB)2023,
IVN.P (IBC)/12(KB)2023, IA(I.B.C)/545(KB)2023, IA(I.B.C)/540(KB)2023, IA(I.B.C)/1685(KB)2022,
IA(I.B.C)/572(KB)2023, IA(I.B.C)/576(KB)2023, IA(I.B.C)/799(KB)2023, IVN.P (IBC)/18(KB)2022,
CONT.A. (IBC)/3(KB)2023, IVN.P (IBC)/25(KB)2022, IVN.P (IBC)/26(KB)2022, IVN.P (IBC)/24(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH JULY 2024

IN THE MATTER O	DBS BANK LTD. VS HINDUSTHAN NATIONAL GLASS & INDUSTRIES LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearance via video conference/physically

In the Applicant IVN.P (IBC)/11(KB)2024

Mr. S.N. Mookherjee. Sr.Adv.

Mr. Ratnanko Banerji, Sr. Adv.

Mr. Joy Saha, Sr. Adv.

Mr. Shaunak Mitra, Adv.

Mr. Avik Banerjee, Adv.

Mr. Aman Agarwal, Adv.

Mr. D. Chaddha, Adv.

Mr. P. Das, Adv.

Mr. Anirban Ray, Adv.

For the Resolution Professional

Mr. Abhrajit Mitra, Sr. Adv.

Mr. Jishnu Chowdhury, Adv.

Mr. Vikram Wadehra, Adv.

Mr. Pathik Choudhury, Adv.

For Applicant in IA 639/2023

Ms. Jhuma Sen, Adv.

Mr. Dinesh Vishwakarma, Adv.

Ms. A. Dey, Adv.

Ms. Urmila Ray, Adv.

For Successful Resolution Applicant

Mr. Mainak Bose, Adv.

Mr. Samjeev Sharma, Adv.

Mr. Dwaipayon Basu Mallick, Adv.

Mr. S. Sud, Adv.

Ms. Vaishali Goel, Adv.

Ms. Sweta Chakraborty, Adv.

For Committee of Creditors

Mr. Sakya Sen, Adv.

Mr. D. Dutta Roy, Adv.

Mr. Y. Jain, Adv.

Ms. Sanjana Jha, Adv.

ORDER

1. Ld. Sr. Counsel along with Ld. Counsel for the parties present.

IVN.P (IBC)/11(KB)2024

2. Let the pleadings be completed if the same has not already been done. File reply affidavit be filed within two weeks.
3. Post this matter for continuation of arguments on 29.07.2024.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)